

Response dated 28.03.2022 to the clarifications sought in relation to Notice Inviting Tender Towards supply, installation and comprehensive annual maintenance contract (CAMC) inclusive of resident engineers of various types of computer systems and printers

S.No.	Tender para brief details	Clarification Sought	SCI Registry's Response
1.	Page 1: Items details 1.: Desktop Computers – All in One (Non-touch screen) Processor – i5 or above RAM – 8GB Hard Drive – 512GB/01 TB OS – Ubuntu 20.0 or above, OR higher specifications (Quantity : 550 Nos)	Hard Disk storage required is: SATA Hard Drive or SSD; OS – Ubuntu presently available is 18.04 which is permissible for technical consideration, Have Optical Drive, WiFi, Speakers, Card Reader, Web Camera required or not in AIO PC. Keyboard and Mouse required is Wired/Wireless clarify. Motherboard Chipset of Intel Q Series to be added for security and other features. For 550 Nos. AIO PCs we suggest to ask minimum 3 Resident engineers.	<i>SSD storage required. OS – Preloaded latest Ubuntu OS Version with LTS. Optical Drive – Not required. WiFi – Yes, required. Speakers - Yes, required. Card Reader – Not required. Web Camera - Yes, required. Keyboard & Mouse - Yes, required (wired). Motherboard – Intel Q series. No change is being admitted with regard to the number of Resident Engineers.</i>
2.	Page 1 : Items details 2 : Printers (Quantity 450 Nos)	We suggest to ask for minimum of 2 Resident Engineers.	<i>No change is being admitted.</i>
3.	Page 3, Point 9 Earnest Money	FDR format shall be permitted. Also relaxation to MSME/UDYAM registered vendor for exemption of EMD submission is provided.	<i>Yes, FDR is permitted and accepted. Regarding EMD Exemption:- “Whether EMD is submitted or Certificate for its exemption is enclosed.” is already mentioned at Sl. No. 13 of Annexure ‘A’.</i>
4.	Page7, Point 21 Resident Engineer (f) The tenderer shall also depute additional Engineers, if required, to attend the complaint on the same day, without any extra charge.	Here your organization shall pay the minimum charges of Rs. 1500/= per day, 9 hours for the extra manpower. Also maximum of 1-2 additional manpower's shall be provided in emergency if workload increases. Requesting to kindly consider this and amend the para.	<i>No change is being admitted.</i>
5.	Page 8, Point 21 (J): Salary of Resident Engineer: Minimum salary of Rs. 25000/=	Contract is for 5 Years hence request to kindly consider the Minimum wages salary (As per Category decided by your organization) + Bonus + EPF + ESIC/Health Insurance as per the GNCT, Delhi or Chief Labor	<i>Rates should be quoted as per the terms and conditions of the NIT. The rates have to be inclusive of all benefits.</i>

Response dated 28.03.2022 to the clarifications sought in relation to Notice Inviting Tender Towards supply, installation and comprehensive annual maintenance contract (CAMC) inclusive of resident engineers of various types of computer systems and printers

		Commissioner of India with revision as per time to time announced by the concerned governments.	
6.	Page 8 and 9 , Point 22 : Replacement of Parts	Physical damage, Liquid damage, Burnt etc shall not cover under replacement of any parts. This is not covered by OEM also.	<i>Kindly refer to clause 42, 22 and other relevant terms and conditions of the NIT.</i>
7.	Page 10, Point 25: Performance Security Deposit by way of Bank Guarantee/ Demand Draft.	FDR Format shall also be permitted and added.	<i>Please see response under the Serial No.3. The format of FDR should be as per prevalent practice.</i>
8.	Page 11 and 12, Point 34 : Asset Tags.	This is to be done by the successful vendor but your organization shall guide and issue the format of asset tag.	<i>As per NIT.</i>
9.	Page 12, Point 36: Penalty after Supply timeline 60 days.	Consider the Supply timeline of minimum 90days.	<i>No change is being admitted.</i>
10.	Page 12, Point 38: Software's support coverage	The software's support shall only be as per the OEMs standard terms and conditions and as per their process only. Any new software's which is used or installed at latter stage in equipments, an training/help to resident engineers shall be provided free of cost by your organization/software team/OEMs to coordinate and provide the proper services.	<i>Refer Clause 42 and other relevant Clauses of the NIT. No change is being admitted.</i>
11.	Page 13, Point 40: Software/OS upgrade	If any charges applicable by OEM than the same shall be paid by your organization separately on actual.	<i>Kindly refer Clause 42 and other relevant Clauses of the NIT. No change is being admitted.</i>
12.	Page 20, Annexure D: Financial Bid : Column (F) Price Per Unit (in Rs.) + Pay of Resident Engineer during OEM Warranty GST,	The total years for AMC support is 5 Years including warranty period of OEM OR it is OEM Warranty period + Extra 5 Years AMC support, kindly clarify. Also	<i>In the introductory paragraph it has been clearly notified that the NIT covers throughout 05 (five) years' on-site Technical Support covering O.E.M. Warranty as well as Comprehensive</i>

Response dated 28.03.2022 to the clarifications sought in relation to Notice Inviting Tender Towards supply, installation and comprehensive annual maintenance contract (CAMC) inclusive of resident engineers of various types of computer systems and printers

	if Applicable 70% Weightage.	in case where OEM shall directly provides the warranty for 5 Years than also this year wise AMC shall be applicable or not. In this column shall vendor quote unit price of item + Payment of Resident Engineer salary on monthly basis/Quarterly basis/yearly basis/upto OEM warranty period. Also GST shall be applicable extra on actual.	<i>Annual Maintenance Contract (CAMC). Moreover, Annexure 'D' clearly states that Column 'G' is to be filled "AFTER expiry of OEM Warranty applicable".</i> <i>Rates may be quoted as per the NIT format.</i>
13.	Page 20, Annexure D : Financial Bid : Column (G) CAMC Cost inclusive of Cost of Resident Engineers + GST, if Applicable AFTER expiry of OEM Warranty applicable TO BE MENTIONED YEAR-WISE UPTO 5 YEARS SEPARATELY Column (G) 30% Weightage.	At Column F above: Cost of Resident engineers already asked during OEM warranty. Here at Column (G) 1st Year To 5th Year CAMC cost of Resident Engineer asked separately. It seems that Resident Engineer cost is calculated twice in sheet. Kindly clarify properly to understand.	<i>Please see response under Serial No. 12.</i>
14.	Page 10, Point 26, The payment against supply shall be made after receiving satisfactory working report from Computer Cell against full supply by the vendor.	Clarify the maximum timeline for release of payment after delivery of material. Requesting that payment shall be made in phase wise manner i.e. 80 % after delivery and physical checking of the material (Within 30days), 20 % after installation/testing completion (Within next 15days). Overall it shall not be beyond 45 to 60days after delivery of material.	<i>Kindly refer to Clause 26 and other relevant clauses of the NIT.</i> <i>No change is being admitted.</i>

The due date and time i.e., **March 31, 2022 upto 03:00 P.M.** for the submission of the tenders remains unchanged. No further queries shall be entertained.

Sd/-
(Sanjeev Goyal)
Additional Registrar (F&A)

Sd/-
(Hargurvarinder Singh Jaggi)
Registrar/OSD (CC)

Sd/-
(P.K. Gera)
Registrar (AM)

Sd/-
Let the same also be uploaded on the SCI website.
Sd/-